## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.65/(MAH)/2013 CA No. 84/2015

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.03.2017

NAME OF THE PARTIES: Mr. Saikumar Shivmurthi Javalkoti V/s.

M/s. Astute Engineering Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Deepak D. Deshpande	- Advocate  For Petitioners	100 ly 2017
2	AJAY M ANTARK	CAR PCS FOR R-1+0R-6	Jonfortagen
			29/00/

## ORDER CA No. 84/2015 in TCP No. 65/397-398/CLB/MB/MAH/2013

- 1. The Learned Representatives of both sides are present.
- 2. CA No. 84/2015 is represented and heard. Order shall be pronounced.
- On completion of the pleadings, thereupon listed for Final Hearing on 30.06.2017. The Schedule of dates is duly communicated to both the sides.

Dated: 03.04.2017

M.K. Shrawat Member (Judicial)

Sd/-

M. K. Shrawat
Member (Judicial)

Mumbai Bench, Mumbai

SOULMANCE ted as both Above